shri S. K. Patil: Yes, Sir, but not eractly that. Some periodicals have gone to the rourt of law and an injunction has been issued and therefore that question remains yet there under the supervision of the court.

WRITTEN ANSWERS TO QUES-TIONS

Acetylene

*1139. Shri T. B. Vittal Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the latest position of indigenous manufacture of Acetylene and the share of the Indian Oxygen and Acetylene Co. in it; and

(b) the estimated total requirement of Acetylene for the purpose of welding when the three new steel plants go into full production?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) The present annual production of Dissolved Acetylene Gas in the country is about 67 million cubic ft. and the share of Messrs. Indian Oxygen Limited Calcutta (previously Messrs. Indian Oxygen and Acetylene "Company) in this production is about 80 per cent.

(b) About 130/140 million c.ft. per annum.

All India Radio

•1197. Shri Kumaran: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No. 284 on the 26th July, 1957 and state:

(a) whether the scheme to constitute Advisory Committees at selected stations of the All India Radio for selection of scripts of plays, songs etc. and advising on programme matters has since been implemented; and

(b) if so, at what stations?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Not yet, Sir.

Silk Processing Factory in Andhra Pradesh

*1204. Shri Subodh Hansda: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that silk processing factory will be set up in Andhra Pradesh;

(b) if so, whether the details of the project have been worked out;

(c) the total amount to be spent to set up the factory; and

(d) whether this factory will be run in public sector or private sector?

The Minister of Commerce (Shri Kanungo): (a) to (d). A statement is placed on the Table of the Lok Sabha

Statement

A scheme for the setting up of a silk processing factory in Andhra Pradesh was approved in February, 1958 and a total sum of Rs. 49.754 was sanctioned to the Andhra State for the purpose. The State Government have subsequently sent a revised scheme for approval, the cost of which is Rs. 1,12,510. The details of the project are under scrutiny of the Handloom Board.

Power Projects in Andhra

*1205. Shri Rami Reddy: Will the Minister of Planning be pleased to state:

(a) whether the ceiling limit for Power Projects of the Second Five Year Plan in Andhra Pradesh has been increased;

(b) if so, by what amount; and

(c) whether any additional funds have been provided for rural electrification in Andhra Pradesh during 1958-59? The Deputy Minister of Planning (Shri S. N. Mishra): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Requisitioning of Houses in Delhi

*1206. Shrimati Sucheta Kripalani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that some houses in New Delhi which were requisitioned by Government during war time and subsequently handed over to foreign Embassies have not been so far derequisitioned and possession thereof given to their owners; and

(b) if so, the reasons therefor?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

(b) In some cases the foreign Missions have not yet been able to lease or construct alternative accommodation for themselves. In other cases they are negotiating with the landlords for the purchase of the property or conversion of the requisitioning into a lease.

Jute Mills in Calcutta

*1209. Shri Ajit Singh Sarhadi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the jute mills in Calcutta are not working to their full capacity for want of adequate raw materials; and

(b) if so, what steps are being taken in the matter?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Remittances to India from Heads of Indian Missions Abroad

*1210. Shri Dinesh Singh: Will the Prime Minister be pleased to state whether the Ministry of External Affairs is considering a proposal to do away with statements regarding remittances to India which are required to be submitted by Indian personnel serving abroad?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Yes, Sir.

Price of Bidi Tobacco and Leaves

*1211. Shrimati Renu Chakravartty: Will the Minister of Commerce and Industry be pleased to state:

(a) the extent to which the price of bidi tobacco and leaves has increased from 1956-58;

(b) how far the rise in excise duty has been responsible for this;

(c) whether many small businessmen and manufacturers have closed down their establishments; and

(d) if so, the extent of unemployment caused thereby?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (d). A statement is laid on the Table of the Lok Sabha.

Statement

(a) The price of bidi tobacco has increased by Rs. 20 approximately per manund from 1956 to 1958. Information regarding the price of "bidi" leaves" is not available.

(b) The increase in the price of bidi tobacco is mainly due to the increase in excise duty on bidi varieties of tobacco.

(c) and (d). No information has been received about the closure of any small business and manufacturing establishment consequent upon the increase in excise duty on bidi tobacco.

Tin Plates for Packing

*1212. Shri Shree Narayan Das: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the requirements of the food packing indus-